NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 47/73(4)/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.05.2017

Name of the Company:

Kamal Uday Shankar Chaudhary

Plethico Pharmaceuticals Ltd.

Section of the Companies Act:

Section 73(4) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Jayesh A-Buch

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Learned Advocate Mr. Jayesh Buch present for Petitioner. None present for Respondents.

Heard arguments of Learned Counsel for Petitioner.

Petition is admitted.

Petitioner is directed to issue notice to Respondent to appear in person or through professional and serve a copy of this order on Respondent and Respondent shall file reply in this petition within three weeks from the date of receipt of notice, serving a copy in advance to the petitioner.

List the matter on 26.07.2017

MEMBER JUDICIAL

Dated this the 12th day of May, 2017.